

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
CP. No. 78/241-242/PB/2019

IN THE MATTER OF:

Asian Infratech PTE Ltd.	...	Applicant/Petitioner
Vs		
Energy Infatech Pvt Ltd. & Ors.	...	Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on 16.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Sumant Batra, Mr. Sughosh Subramanyam, Mr. Shashank Chaturvedi, Ms. Nidhi Yadav, Advs.
For Respondent	:	Mr. P. Nagesh, Sr. Adv. Mr. Prashant Mehta, Mr. Gaurav Malik, Ms. Richa Narang, Advs. for R-1-3. Mr. Vipul Ganda, Ms. Snigdha Pal, Advs. for R-4-7.

ORDER

Ld. Counsels for the parties appeared.

At the request and by consent of both sides, list the matter
on 04.07.2024.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)